

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3164
ANSWERED ON:23.03.2005
BLACKLISTED SUPPLIERS
Singh Shri Prabhunath

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

referring to the reply given to Unstarred Question No. 227 on 1.12.2004 and state:

- (a) whether the information has since been collected;
- (b) if so, the details thereof and the action taken thereon;
- (c) the reasons for not terminating the supplies of the suppliers from whom recoveries were made as has been done in the case of other suppliers and whose rates were found higher than the market/NCCF;
- (d) whether responsibility of Purchase Committee/employees has since been investigated;
- (e) if so, the outcome thereof alongwith the action taken in this regard;
- (f) whether the vigilance department has since investigated the selling of Gateway brand typing and duplicating paper at higher than the market/NCCF prices;
- (g) if so, the outcome thereof;
- (h) the action taken to terminate dealings with the supplier;
- (i) whether it is also a fact that recoveries have been made from DD enterprises for selling HP cartridges/tonners at higher than market/NCCF rates; and
- (j) if so, the reasons for not terminating the supplies thereof as has been done in the case of other suppliers?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) to(g) : The information will be laid on the Table of the House.